

Sixteenth Loksabha

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Title: Regarding ban imposed by NGT on mining of coal in Meghalaya.

SHRI VINCENT H. PALA (SHILLONG): Thank you Sir, for giving me this opportunity. In my constituency, Shillong, Meghalaya, the State as a whole, after the banning of the coal, millions of people have been thrown out of job. So, the successive Governments through the Assembly had passed the Resolution requesting the Central Government to issue a Presidential ordinance. But up to now, nothing has been done.

Another thing is that the State Government has requested the Central Government to file an affidavit in a positive manner to help, so that the ban can be lifted. But up to now, the Central Government has not filed any affidavit. Therefore, through you Sir, I request you to instruct the Central Government to file an affidavit, so that banning of coal can be lifted and the problem of the people can be solved. Thank you Sir.

HON. DEPUTY-SPEAKER:

Dr. Kulmani Samal is permitted to associate with the issue raised by Shri Vincent H. Pala.